

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO.2740/2010

SHUSHMA PANDEY

Appellant

VERSUS

SHEELA SHARMA & ORS.

Respondents

J U D G M E N T

KURIAN, J.

1. The appellant and the contesting respondent No.1 are before this Court against the order passed by the Patna High Court in L.P.A No.1323 of 1998. The issue pertains to the appointment of the appellant as Professor in the Department of Obstetrics and Gyneacology in the Patliputra Medical College, Dhanbad.

2. We are informed that the appellant and the contesting first respondent have retired from service and, therefore, practically nothing survives in this Appeal.

3. Accordingly, the Civil Appeal is dismissed.

.....J.
[KURIAN JOSEPH]

.....J.
[R. BANUMATHI]

JULY 27, 2017;
NEW DELHI.